

**HIGH COURT OF TRIPURA**  
**AGARTALA**  
**CORRIGENDUM NOTICE**

No. F.6 (21)-HC/2019/ 3061

Dated, 07<sup>th</sup> February 2019


The following amendment is hereby incorporated in the BOQ of our tender vide F.6 (21)-HC/2019/HW-07 dated 18.01.2019, for Supply, Testing, Installation and Maintenance of Computer Hardware and LAN under Phase-II of the e-Courts Project.

**AMENDMENT**

Sl. No.	Place/ Location of Existing Entry	Change / Inclusion	Item Description	Tentative Quantity
1	Annexure II, Indicative Bill of Quantity & Technical Specification at page no. 43	Inclusion of New Item as Sl. No. 30. in the BOQ	600 VA OFFLINE UPS	12

**Note:**

- i) Bidders who intend to participate for Sl. No. 30, may quote their rates in the **Rate Analysis Sheet** as Sl. No. 30.
- ii) Remaining Terms and Conditions of the Tender / RFP will remain unchanged.
- iii) The Tenderers are requested to regularly visit the websites "<https://tripuratenders.gov.in>" and "<http://thc.nic.in>" to keep themselves updated.

  
(S. Chakraborty) 7. 2. 19  
I/C Registrar (Admn., P & M)

Corrigendum No. F.6(21)-HC/2019/ 3062-68

Dated, 07<sup>th</sup> February 2019

Copy forwarded for information to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
5. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
6. The System Analyst, High Court of Tripura, Agartala is requested to upload the Corrigendum in the website of the High Court of Tripura, Agartala.
7. Respective file.

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**I/C Registrar (Admn., P & M)**